## LOK SABHA STARRED QUESTION NO. \*150 TO BE ANSWERED ON 27.07.2022

## EXPORT TARGET FOR THE TEXTILE SECTOR

## \*150. SHRIMATI DELKAR KALABEN MOHANBHAI: SHRI VINAYAK RAUT:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) whether the Government has fixed any export target for the textile sector in the Budget 2022-23 and if so, the details thereof;
- (b) whether the Government has prepared any action plan to achieve the target and if so, the details thereof;
- (c) the details of the countries with which the Government has been negotiating for the Free Trade Agreement and Preferential Trade Agreement (FTA or PTA);
- (d) whether the Ministry is working with the Ministry of Finance to increase the interest equalization scheme and insurance cover and if so, the details thereof including the current status;
- (e) the condition of textile mills and industries in Dadra & Nagar Haveli and Daman & Diu at present; and
- (f) the corrective steps taken by the Government to improve it?

उत्तर ANSWER वस्त्र मंत्री (श्री पीयूष गोयल) MINISTER OF TEXTILES (SHRI PIYUSH GOYAL)

(a) to (f):- A statement is laid on the Table of the House.

## STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.\*150 FOR 27.07.2022 REGARDING EXPORT TARGET FOR THE TEXTILE SECTOR ASKED BY SHRIMATI DELKAR KALABEN MOHANBHAI & SHRI VINAYAK RAUT

- (a) & (b) The process of fixation of export target is very elaborate taking into account geopolitical situation, international market trends, market dynamics, consultations with Indian Embassies/Missions as well as industry consultation. The export target for 2022-23 shall be fixed thereafter. However, Government is continuously taking various measures to boost production and exports.
- (c) After finalizing trade agreement with UAE & Australia, Government has entered into negotiations with the UK, the EU, Israel and Canada for enhancing market access of Indian products, including textiles, keeping in mind the national interest and domestic sensitivities. Further, it has also entered into review process of the existing FTAs, such as those with Japan, Korea and ASEAN.
- (d) The Interest Equalisation Scheme has been formulated to give the benefit in the interest rates being charged by the banks to the exporters on their Pre and Post Shipment Rupee Export Credits. The scheme was launched w.e.f. 01.04.2015 for a period of 5 years and later extended by one more year till 31.03.2021 and again extended till 30.09.2021. The scheme has now been further extended from 01.10.2021 till 31.03.2024.
- (e) & (f) 46 units from Dadra & Nagar Haveli and 11 units from Daman & Diu are registered with Textile Statistical Return System (TSRS) portal. Nothing adverse has been received about the condition of textile mills and industries in Dadra & Nagar Haveli and Daman & Diu.

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